

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.827 of 2011

(Arising out of OIO-41/VDR-II/OA/MP/UNIMED/DWAG/ADJ/COMMR/2010-11 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Unimed Technologies Ltd

Baska-Ujeti Road, Village-Ujeti, Tal-Halol,
PANCHMAHAL, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri Kiran Sambhu, Advocate for the Appellant

Shri. T.K. Sikdar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.11.2019
DATE OF DECISION: 24.01.2020

The appeal is disposed of. For order, see order of date in Excise Appeal No. 809 of 2011.

**(RAMESH NAIR)
MEMBER JUDICIAL)**

**(RAJU)
MEMBER TECHNICAL)**

Mehul